

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 12TH SEPTEMBER, 2023, 02:30 P.M.

CP (CAA)/15/230-232/GB/2022
In CA (CAA)/4/GB/2022

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Shri K.K.Singh**

Name of the Company	Shristi Riverine Ltd. (Demerged Company) And Mangalam Constructors & Builders Pvt. Ltd & Two Others (Resulting Companies)
Under Section	230 to 232 of Companies Act, 2013

For Petitioner (s) : Mr. N.Gurumurthy FCA
Mr. Pritam Paul, Adv
For Respondent (s) :

ORDER

Counsel appearing for the petitioner is present.

List this matter before the regular Bench on **05.10.2023**.

Sd/-

Shri K.K.Singh
Member (Technical)

Sd/-

H.V. Subba Rao
Member (Judicial)